

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 12, 2010

No. 15 / AR(S)/2010

Sri **Shree Narayan Upadhyay**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Deoria vice Sri Krishnashish Bhattacharaya.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Deoria in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 16 / AR(S)/2010

Sri **Krishnashish Bhattacharya**, Special Judge/ Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge, Deoria.

No. 17 / AR(S)/2010

Sri **Lalta Prasad-I**, Additional District & Sessions Judge, Deoria to be District & Sessions Judge, Shrawasti at Bhinga vice Sri Bharat Bhushan.

No. 18 / AR(S)/2010

Sri **Bharat Bhushan**, District & Sessions Judge, Shrawasti at Bhinga to be District & Sessions Judge, Sonbhadra vice Sri Brijesh Kumar Srivastava-II.

No. 19 / AR(S)/2010

Sri **Brijesh Kumar Srivastava-II**, District & Sessions Judge, Sonbhadra to be District & Sessions Judge, Ballia in the vacant court.

No. 20 / AR(S)/2010

Smt. **Ranjana Pandya**, Principal Judge, Family Court, Lucknow to be District & Sessions Judge, Maharajganj vice Sri Surendra Kumar Srivastava.

No. 21 / AR(S)/2010

Sri **Surendra Kumar Srivastava**, District & Sessions Judge, Maharajganj to be District & Sessions Judge, Banda in the vacant court.

No. 22 / AR(S)/2010

Sri **Hari Nath Prasad Agarwal**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge/ Special Judge, Sultanpur vice Sri Ambrish Kumar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Sultanpur against the special court created for trying cases under the said Act.

No. 23 / AR(S)/2010

Sri **Ambrish Kumar**, Special Judge/ Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Sultanpur.

No. 24 / AR(S)/2010

Smt. **Rama Jain**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge/ Special Judge, Sultanpur vice Sri Ram Kumar Gupta.

She is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Sultanpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 25 / AR(S)/2010

Sri **Ram Kumar Gupta**, Special Judge/ Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Sultanpur.

No. 26 / AR(S)/2010

Sri **Akhtar Hussain Khan**, Additional District & Sessions Judge, Sultanpur to be District & Sessions Judge, Auraiya vice Sri Ashok Kumar Agarwal-II.

No. 27 / AR(S)/2010

Sri **Ashok Kumar Agarwal-II**, District & Sessions Judge, Auraiya to be District & Sessions Judge, Pilibhit vice Sri Anil Kumar Agarwal.

No. 28 / AR(S)/2010

Sri **Anil Kumar Agarwal**, District & Sessions Judge, Pilibhit to be District & Sessions Judge, Budaun vice Sri Suresh Kumar Srivastava.

No. 29 / AR(S)/2010

Sri **Suresh Kumar Srivastava**, District & Sessions Judge, Budaun to be District & Sessions Judge, Gorakhpur in the vacant court.

No. 30 / AR(S)/2010

Smt. **Pratibha Khanna**, Registrar (Budget), High Court of Judicature at Allahabad to be Chairman, Administrative Tribunal-III & Member, Administrative Tribunal-I, U.P., Lucknow vice Sri Harbans Kumar Saxena.

No. 31 / AR(S)/2010

Sri **Harbans Kumar Saxena**, Chairman, Administrative Tribunal-III & Member, Administrative Tribunal-I, U.P., Lucknow to be District & Sessions Judge, Hamipur vice Sri Umesh Singh.

No. 32 / AR(S)/2010

Sri **Umesh Singh**, District & Sessions Judge, Hamirpur to be District & Sessions Judge, Ghazipur vice Sri Subodh Kumar.

No. 33 / AR(S)/2010

Sri **Subodh Kumar**, District & Sessions Judge, Ghazipur to be District & Sessions Judge, Mathura in the vacant court.

No. 34 / AR(S)/2010

Sri **Ashok Kumar Jain**, Additional District & Sessions Judge, Meerut be Special Judge, Anti-Corruption (Vigilance Bureau-U.P.S.E.B.), Meerut in the special court in view of the G.O. No. U.O.-17/ VI-Pu. 9.09.332 G/ 91-Nyay-2 dated 26.5.2009 vice Sri Avani Kumar Upadhyay.

No. 35 / AR(S)/2010

Sri **Avani Kumar Upadhyay**, Special Judge, Anti- Corruption (Vigilance Bureau-U.P.S.E.B.), Meerut to be Additional District & Sessions Judge, Meerut.

No. 36 / AR(S)/2010

Sri **Lal Bahadur Singh-II**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/ Special Judge, Meerut vice Sri Shubhendra Kumar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Meerut against the special court created for trying cases under the said Act.

No. 37 / AR(S)/2010

Sri **Shubhendra Kumar**, Special Judge/ Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Meerut.

No. 38 / AR(S)/2010

Sri **Shyam Vinod**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/ Special Judge, Meerut vice Sri Dileep Kumar.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Meerut in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 39 / AR(S)/2010

Sri **Dileep Kumar**, Special Judge/ Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Meerut.

No. 40 / AR(S)/2010

Sri **Sunil Kumar Gupta**, Additional District & Sessions Judge, Meerut to be District & Sessions Judge, Kanshi Ram Nagar vice Sri Aditya Nath Mittal.

No. 41 / AR(S)/2010

Sri **Aditya Nath Mittal**, District & Sessions Judge, Kanshi Ram Nagar to be District & Sessions Judge, Mirzapur vice Sri Kamal Kishore Sharma.

No. 42 / AR(S)/2010

Sri **Kamal Kishore Sharma**, District & Sessions Judge, Mirzapur to be District & Sessions Judge, Barabanki vice Sri Virendra Vikram Singh.

No. 43 / AR(S)/2010

Sri **Virendra Vikram Singh**, District & Sessions Judge, Barabanki to be District & Sessions Judge, Jhansi in the vacant court.

No. 44 / AR(S)/2010

Sri **Sarvesh Kumar Pandey**, District & Sessions Judge, Faizabad to be Chairman, State Transport Appellate Tribunal, U.P., Lucknow vice Sri Shashi Kant.

No. 45 / AR(S)/2010

Sri **Shashi Kant**, Chairman, State Transport Appellate Tribuna, U.P., Lucknow to be District & Sessions Judge, Deoria vice Vijay Bahadur Yadav.

No. 46 / AR(S)/2010

Sri **Vijay Bahadur Yadav**, District & Sessions Judge, Deoria to be District & Sessions Judge, Farrukhabad vice Sri Dina Nath-II.

No. 47 / AR(S)/2010

Sri **Dina Nath-II**, District & Sessions Judge, Farrukhabad to be District & Sessions Judge, Farrukhabad to be District & Sessions Judge, Faizabad vice Sri Sarvesh Kumar Pandey.

BY ORDER OF THE COURT,

Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL

No. 18 / AR (S)/ 2010, Dated: Allahabad: January 12, 2010

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
- 8.

S/sri

- a) Sarvesh Kumar Pandey, District & Sessions Judge, Faizabad
- b) Anil Kumar Agarwal, District & Sessions Judge, Pilibhit
- c) Harbans Kumar Saxena, Chairman, Administrative Tribunal-III & Member Administrative Tribunal-I, U.P. Lucknow.
- d) Dina Nath-II, District & Sessions Judge, Farrukhabad
- e) Suresh Kumar Srivastava, District & Sessions Judge, Budaun
- f) Subodh Kumar, District & Sessions Judge, Ghazipur
- g) Virendra Vikram Singh, District & Sessions Judge, Barabanki
- h) Kamal Kishore Sharma, District & Sessions Judge, Mirzapur
- i) Umesh Singh, District & Sessions Judge, Hamirpur
- j) Shashi Kant, Chairman, State Transport Appellate Tribunal, Lucknow
- k) Vijay Bahadur Yadav, District & Sessions Judge, Deoria
- l) Aditya Nath Mittal, District & Sessions Judge, Kanshi Ram Nagar
- m) Ashok Kumar Agarwal-II, District & Sessions Judge, Auraiya
- n) Brijesh Kumar Srivastava-II, District & Sessions Judge, Sonbhadra
- o) Bharat Bhushan, District & Sessions Judge, Shrawasti at Bhinga
- p) Surendra Kumar Srivastava, District & Sessions Judge, Maharajganj
- q) Sunil Kumar Gupta, Additional District & Sessions Judge, Meerut
- r) Smt. Pratibha Khanna, Registrar (Budget), High Court of Judicatre at Allahabad
- s) Akhtar Hussain Khan, Additional District & Sessions Judge, Sultanpur
- t) Smt. Ranjana Pandya, Principal Judge, Family Court, Lucknow.
- u) Lalta Prasad-I, Additional District & Sessions Judge, Deoria.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting accordingly.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Assistant Registrar (Budget), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin. C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
ASSISTANT REGISTRAR (SERVICES)**